NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

(44)

T.C.P No. 07/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES:

Dilip Timblo

V/s.

Sociedade De-Formento Ind. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956 and 58/59 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Abservant Farmbry Advisors

also Associal Chrocheth Advisors

ilp HISA CHROCES for

RITERY

Meeta Dadti polvocats MP.

Mr Joseph Kodeathara - Sa Counsel
mr Joseph Kodeathara - Sa Counsel
mr Feic Correia

mr Ackash Robello Padrocates

mr Athl Desai Advocates

mr Kenyta Slah

ilb Kanga & Company

Advocate for letitioner

padrocates of solicities.

Contd --- on page 2

ORDER TCP 07/111/NCLT/MB/MAH/2012

Petitioner Counsel submits that due to some difficulty on 23.1.2018, the date of hearing of 23.1.2018 is hereby cancelled and at his request, date of hearing is preponed to 22.1.2018.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMARMember (Judicial)